

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 10/BB/ 2018	-	Admission	Rule 6	M/s Wizcraft International Entertainment Pvt.Ltd Vs Le Eco System Technology India Pvt.Ltd

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

**ORDER**

Matter is listed today for admission. No representation for Petitioner. Registry raised objections. As seen from the Registers there are other cases filed against Corporate Debtor. Time granted to comply objections. List it on 17.01.2018.

  
Member (T)

  
Member (J)